

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2931
ANSWERED ON 04.01.2018

PROJECTS UNDER NAMAMI GANGE MISSION PHASE-II

2931. SHRI RAJIV PRATAP RUDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of the projects selected under Namami Gange Mission Phase-II along with the criteria for selection, State/ location-wise;
- (b) the total number of projects sanctioned along with the financial support given by the Government under the said mission since its launch and the total number of projects completed so far, Statewise;
- (c) whether the Government is aware that works under Namami Gange Mission are still lying incomplete in several places including Sonapur Ghat in Bihar; and
- (d) if so, the details thereof and the reasons therefor along with the stipulated schedule for completion of pending projects including the future plan of the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) & (b) Namami Gange Programme is a holistic approach to clean Ganga through various activities such as treatment of municipal sewage and industrial effluent, river surface cleaning, rural sanitation, ghats & crematoria works, afforestation, biodiversity conservation, awareness creation & public outreach etc.

The sewerage management projects which are the main pillar of the program have been sanctioned in various locations along the river Ganga depending on the pollution load and sewage generated in that city. Projects for river cleaning, ghats & crematoria have been sanctioned in accordance with solid waste thrown into the river. Construction of toilets have been provided in all Ganga villages to make them open defecation free. Afforestation and Biodiversity conservation projects have been taken up all along the river.

Total 187 projects for various these activities have been sanctioned at an estimated cost of Rs 16713.17 crores. For projects which were sanctioned prior to May 2015, the Government of India (GOI) is providing 70% of sanctioned cost as financial assistance, while after May 2015, GOI is providing 100% financial assistance for implementation of the projects. Out of 187 projects sanctioned, 47 projects have been completed so far. The state wise number of projects sanctioned and projects completed under Namami Gange Programme are tabulated below: -

State	No. of Projects	Projects completed	Projects under Implementation	Sanctioned Cost (Rs. In crore)
Uttarakhand	39	13	26	1272.09
Uttar Pradesh	44	4	40	5733.76
Bihar	27	-	27	4544.84
Jharkhand	7	-	7	348.18
West Bengal	40	26	14	2058.25
Delhi	3	-	3	1820.38
Haryana	2	-	2	217.87
All States *	25	4	21	717.80
Total	187	47	140	16713.17

**Projects relate to Afforestation, Bio-diversity conservation, Institutional Development Projects, Ecological Task Force, Water Quality Monitoring and River Surface Cleaning.*

(c) & (d) The Government of India is closely monitoring the various projects sanctioned for cleaning of Ganga. 140 projects are under various stages of implementation. In Sonapur, work on 6 ghats have been taken up at sanctioned cost of Rs 32.34 crores and the overall physical progress is 62% and the project is targeted to be completed by March 2018.

During the implementation of projects, bottlenecks like delay in tendering process, retendering, non-availability of land, legal issues, natural calamities (like flood etc.), delay in permission from local authorities on road cutting/crossing etc. are encountered. Sewage Treatment Plants (STPs) constructed earlier are not performing to their optimum capacity and there is poor Operation & Maintenance (O&M) support by local governments. The issues are resolved through continuous coordination with the state government at various levels, field visits and by regular monitoring. Further in order to ensure effective implementation and timely completion of projects, Project Management Consultants / Supervision Consultants are being engaged by the state governments. Upgradation/rehabilitation of old STPs is being undertaken and all the new projects being sanctioned are inclusive of O&M component for 15 years under Central Government funding. Hybrid Annuity Model (HAM) is being adopted for awarding sewage infrastructure contracts having effective mechanism for linking of the payment of O&M costs with STP performance. Cleaning of river is a continuous process, however, all efforts are made by Government of India to complete these projects on highest priority.